

Court was not likely to interfere in this stay order.

भिलाई पावर हाउस रेलवे स्टेशन

1251. श्री नन्द किशोर शर्मा: क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या जिला दुर्ग (मध्य प्रदेश) में भिलाई पावर हाउस रेलवे स्टेशन की गत कई वर्षों से उपेक्षा की जा रही है;

(ख) यदि हां, तो उसके क्या कारण हैं;

(ग) क्या सरकार इसको सुचारु रूप से चलाने और इसके कार्यकरण में सुधार के लिए कोई कदम उठायेगी; और

(घ) यदि हां, तो कब तक?

रेल मंत्रालय में उप-मंत्री (श्री मल्लिकार्जुन): (क) जी नहीं।

(ख) प्रश्न नहीं उठता।

(ग) और (घ). पहले यह स्टेशन ठेके-

दार द्वारा संचालित फ्लैग स्टेशन हुआ करता था, किन्तु 1-11-78 से इसे नियमित हॉल्ट स्टेशन में बदल दिया गया है। इस स्टेशन पर प्रतीक्षालय, बेंचे, प्लेटफार्म पर रोशनी, प्लेटफार्म के फर्श में सुधार तथा पानी के नलकों जैसी बुनियादी सुविधायें पहले ही से प्रदान की हुई हैं। भविष्य में जैसे जैसे यातायात बढ़ेगा और अधिक सुविधाओं की व्यवस्था की जायेगी।

Farm Pension Scheme

1253. SHRI AMARSINH V. RATHAWA: Will the Minister of LABOUR be pleased to state:

(a) the names of States which have introduced farm pension scheme in their States for the benefit of agricultural workers;

(b) whether Government propose to introduce such a scheme throughout the country; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) It has been reported in the Press that Kerala and West Bengal are introducing such a scheme. Details are being obtained from the concerned State Governments.

(b) and (c). There exists a Central Standing Committee on Rural Unorganised Labour, to advise Government on administrative and legislative measures necessary to improve the conditions of rural workers. A Sub-Committee of the Central Standing Committee has recently finalised a draft Central Bill for agricultural workers, which is shortly to be considered by the Central Standing Committee. This matter would be discussed in the Labour Ministers' Conference to be called soon.

Secret Understanding at Simla Agreement

1254. SHRI N. E. HORO: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether it is a fact that the former Minister of External Affairs had stated that Prime Minister Indira Gandhi entered into some 'secret' understanding with the then Pakistan Prime Minister Z. A. Bhutto at the Simla Conference but he said he would not disclose it in national interest;

(b) whether it is also a fact that the former Minister of External Affairs had clarified that Government had no relations with Israel and South Africa and that passport issued by India stated clearly its holder could not visit Israel and South Africa; and

(c) if so, the reaction of Government thereto?